Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI(Liquidation Process) Regulations,2016

Name of the corporate debtor: Auspice Trading Private Limited; Date of commencement of liquidation: 31st January' 2019 (Order passed on 21st January' 2019 and Liquidator received copy of order on 31st January' 2021)

List of stakeholders as on: 19th March' 2021

List of operational creditors (Government Dues)

Sl.No	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Sales Tax department	Yes	ATPL/06	09-03-2019	26,40,32,690	-	Unsecured	-	Yes	-	0	0	26,40,32,690	0	Claim has been rejected by Liquidator